

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated Guwahati, the 21st April, 2022

No. HC.V-55/2021/298 /Estt. ## In exercise of the powers conferred under Article 229 of the Constitution of India, read with Rules 6 and 7(2) of the Gauhati High Court Services (Appointment, Conditions of Service and Conduct) Rules, 1967, Hon'ble the Chief Justice has been pleased to promote and appoint **Smt Utpala Phukan, Assistant Registrar** temporarily and until further orders, as **Deputy Registrar** in the Principal Seat of the Gauhati High Court, Guwahati in the Pay Band of Rs. 30000-110000/- (PB-4) with Grade Pay of Rs. 15700/- per month plus other allowances as admissible under the Rules with effect from the date of her joining, vice Sri. Indra Mohan Baruah, Deputy Registrar, retired on superannuation on 30.11.2021 (A.N.).

By order,

Sd/- Sri Gautam Baruah
REGISTRAR GENERAL

Dated 21.4.2022

Memo No. HC.V-55/2021/298-4/Estt. #

Copy to :-

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29.
2. The Registrar (Vigilance)/ (Admn./Judl./Estt.), Gauhati High Court, Guwahati.
3. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
4. The Secretary, Gauhati High Court Legal Services Authority, Guwahati
5. The Registrar, Gauhati High Court, (Kohima Bench, Kohima/ Aizawl Bench, Aizawl/Itanagar Permanent Bench, Naharlagun).
6. The Joint Registrar (_____), Gauhati High Court, Guwahati.
7. The Joint Secretary to the Govt. of Assam, Finance (SIU) Deptt., Dispur, Guwahati - 6.
8. The Joint Secretary to the Govt. of Assam, Finance (Budget) Deptt., Dispur, Guwahati -6
9. The Director, Assam Gazette, Assam Govt. Press, Bamunimaidan, Guwahati- 21 for publication of the above notification in the next issue of Assam Gazette.
10. The Director of Accounts & Treasuries, Assam, Dispur, Guwahati.
11. The Dy. Registrar _____, Gauhati High Court, Guwahati
12. The Assistant Registrar, _____, Gauhati High Court, Guwahati.
13. The Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
- ✓14. The Project Manager, Gauhati High Court, Guwahati with a request to upload this notification in the High Court website.
15. The Treasury Officer, Kamrup Treasury, Guwahati - 1.
16. The Pvt. Secretary to Hon'ble Mr./Mrs. Justice _____ Gauhati High Court, Guwahati
17. The F&AO, Gauhati High Court, Guwahati.
18. The AOJ _____, Gauhati High Court, Guwahati.
19. Smt Utpala Phukan, Assistant Registrar, Gauhati High Court, Guwahati.
20. The Court Officer No. I & II, Gauhati High Court, Guwahati.
21. The Chief Security Officer, Gauhati High Court, Guwahati.
22. The CA to the Registrar General, Gauhati High Court, Guwahati.
23. The Order/Personal File .


REGISTRAR GENERAL

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated Guwahati, the 21st April, 2022

No. HC.V-55/2021/299 /Estt. ## In exercise of the powers conferred under Article 229 of the Constitution of India, read with Rules 6 and 7(3) of the Gauhati High Court Services (Appointment, Conditions of Service and Conduct) Rules, 1967, Hon'ble the Chief Justice has been pleased to promote and appoint **Sri Phanindra Dev Goswami, Administrative Officer (Judicial)**, temporarily and until further orders, as **Assistant Registrar** in the Principal Seat of the Gauhati High Court, Guwahati in the Pay Band of Rs. 30000-110000/- (PB-4) with Grade Pay of Rs. 14500/- per month plus other allowances as admissible under the Rules with effect from the date of his joining, vice Sri Manashe Soren, Assistant Registrar, retired on superannuation on 31.01.2022(AN).

By order,

Sd/- Shri Gautam Baruah
REGISTRAR GENERAL

Dated 21.4.2022

Memo No. HC.V-55/2021/299-#Estt. #
Copy to :-

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29.
2. The Registrar (Vigilance)/ (Admn./Judl./Estt.), Gauhati High Court, Guwahati.
3. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
4. The Secretary, Gauhati High Court Legal Services Authority, Guwahati
5. The Registrar, Gauhati High Court,(Kohima Bench, Kohima/ Aizawl Bench, Aizawl/Itanagar Permanent Bench, Naharlagun).
6. The Joint Registrar (_____), Gauhati High Court, Guwahati.
7. The Joint Secretary to the Govt. of Assam, Finance (SIU) Deptt., Dispur, Guwahati - 6.
8. The Joint Secretary to the Govt. of Assam, Finance (Budget) Deptt., Dispur, Guwahati -6
9. The Director, Assam Gazette, Assam Govt. Press, Bamunimaidan, Guwahati- 21 for publication of the above notification in the next issue of Assam Gazette.
10. The Director of Accounts & Treasuries, Assam, Dispur, Guwahati.
11. The Dy. Registrar _____, Gauhati High Court, Guwahati
12. The Assistant Registrar, _____, Gauhati High Court, Guwahati.
13. The Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
14. The Project Manager, Gauhati High Court, Guwahati with a request to upload this notification in the High Court website.
15. The Special Officer (Translation Wing), Gauhati High Court, Guwahati.
16. The Librarian-cum-Research Officer, Gauhati High Court, Guwahati.
17. The Court Manager, Gauhati High Court, Guwahati.
18. The Treasury Officer, Kamrup Treasury, Guwahati - 1.
19. The Pvt. Secretary to Hon'ble Mr./Mrs. Justice _____ Gauhati High Court, Guwahati.
20. The F&AO, Gauhati High Court, Guwahati.
21. Sri Phanindra Dev Goswami, Administrative Officer (Judicial), Gauhati High Court, Guwahati
22. The AOJ _____, Gauhati High Court, Guwahati.
23. The Court Officer No. I & II, Gauhati High Court, Guwahati.
24. The Chief Security Officer, Gauhati High Court, Guwahati.
25. The CA to the Registrar General, Gauhati High Court, Guwahati.
26. The Order/Personal File .


REGISTRAR GENERAL

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated Guwahati, the 21st April, 2022

No. HC.V-55/2021/300 /Estt. ## In exercise of the powers conferred under Article 229 of the Constitution of India, read with Rules 6 of the Gauhati High Court Services (Appointment, Conditions of Service and Conduct) Rules, 1967, Hon'ble the Chief Justice has been pleased to promote and appoint **Sri. Abdul Zabbar, Sr. Judicial Assistant**, temporarily and until further orders, as **Administrative Officer (Judicial)** in the Principal Seat of the Gauhati High Court, Guwahati in the Pay Band of Rs. 22000-97000/-(PB-3) with Grade Pay of Rs. 11500/- per month plus other allowances as admissible under the Rules with effect from the date of his joining, vice Sri Tomijuddin Ahmed, Administrative Officer (Judicial), retired on superannuation on 31.03.2022(AN)

By order,

Sd/- Shri Gautam Baruah

REGISTRAR GENERAL

Dated 21.4.2022

Memo No. HC.V-55/2021/300-A/Estt. #

Copy to :-

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29.
2. The Registrar (Vigilance)/ (Admn./Judl./Estt.), Gauhati High Court, Guwahati.
3. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
4. The Secretary, Gauhati High Court Legal Services Authority, Guwahati
5. The Registrar, Gauhati High Court,(Kohima Bench, Kohima/ Aizawl Bench, Aizawl/Itanagar Permanent Bench, Naharlagun).
6. The Joint Registrar (_____), Gauhati High Court, Guwahati.
7. The Joint Secretary to the Govt. of Assam, Finance (SIU) Deptt., Dispur, Guwahati - 6.
8. The Joint Secretary to the Govt. of Assam, Finance (Budget) Deptt., Dispur, Guwahati -6
9. The Director, Assam Gazette, Assam Govt. Press, Bamunimaidan, Guwahati- 21 for publication of the above notification in the next issue of Assam Gazette.
10. The Director of Accounts & Treasuries, Assam, Dispur, Guwahati.
11. The Dy. Registrar _____, Gauhati High Court, Guwahati
12. The Assistant Registrar, _____, Gauhati High Court, Guwahati.
13. The Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
- ✓14. The Project Manager, Gauhati High Court, Guwahati with a request to upload this notification in the High Court website.
15. The Special Officer (Translation Wing), Gauhati High Court, Guwahati.
16. The Librarian-cum-Research Officer, Gauhati High Court, Guwahati..
17. The Court Manager, Gauhati High Court, Guwahati.
18. The Treasury Officer, Kamrup Treasury, Guwahati - 1.
19. The Pvt. Secretary to Hon'ble Mr./Mrs. Justice _____ Gauhati High Court, Guwahati.
20. The F&AO, Gauhati High Court, Guwahati.
21. The AOJ _____, Gauhati High Court, Guwahati.
22. Sri. Abdul Zabbar, Sr. Judicial Assistant, Gauhati High Court,Guwahati.
23. The Court Officer No. I & II, Gauhati High Court, Guwahati.
24. The Chief Security Officer, Gauhati High Court, Guwahati.
25. The CA to the Registrar General, Gauhati High Court, Guwahati.
26. The Order/Personal File .


REGISTRAR GENERAL